

nication department for it. Telephone is there but without a dial-tone. If dial-tone is there, the line is not available. Sometimes even after 8 days the call is not materialized.

[*English*]

"Telephone is the fast means of communication"

[*Translation*]

in the rural and remote areas. Any fault in it creates a great difficulty there. But the staff deputed there are not ready to listen to any one. Unless they are made accountable..... (*Interruptions*)

MR. SPEAKER: What is your question?

SHRI VILAS MUTTEMWAR: We are going to set up new-type of telephones. But what will be the use of old-model telephones? Is it no longer the concern of the communication department. Has the hon. Minister made any plan to improve the working of it or not?

[*English*]

MR. SPEAKER: Are you reacting?

SHRI RAJESH PILOT: Mr. Speaker, Sir I can react to that.

MR. SPEAKER: When it does not come out of it, can you reply? You can reply, I am not objecting to it. You were on your legs, you can reply.

[*Translation*]

SHRI RAJESH PILOT: Mr. Speaker, in response to the hon. Member's feelings, I would like to explain it a little more. Since taking over the charge of the Government at first we paid our attention towards it, there is any particular instance in the knowledge of the hon. Member to which we could not have paid our attention, he may tell us. Though most of our subscribers have become accustomed to the Electronic Exchange which is technically much different from the cross-bar exchange. So we want to instal elec-

tronic exchanges all over the country and our emphasis is on the production of electronic exchanges as well.

SHRI SOMNATH CHATTERJEE: The telephone even of the Parliament House remains out of order.

SHRI RAJESH PILOT: It may happen so at some places. I do not say that it is faultless. Some faults may lie in its operation. I admit the hon. member's assertion that our work culture requires some kinds of improvement. That is why, we have started the best operator and the best maintenance awards and we are giving some incentives... (*Interruptions*)

[*English*]

SHRI SOMNATH CHATTERJEE: Just now, I have to try five times to get a line in the Parliament House. (*Interruptions*)

[*Translation*]

SHRI SATYANRAYAN JATIYA: Mr. Speaker, Sir, the hon. Minister has stated that the efficiency of the old-modelled strowger and cross-bar telephone exchanges has gone down and those are not working efficiently. So, through you, I would like to know from him as to what measures the Government is taking to increase the productions of the required items to meet the demands of the new electronic system?

SHRI RAJESH PILOT: Mr. Speaker, Sir, I have already stated about the steps we have taken under the new industrial policy to increase its production through the joint sector, Public Sector and Private Sector. It is quite essential, otherwise we cannot meet the demand. Since we have switched over to the Electronic Exchanges, we have made our constant effort in this regard and very soon its capacity will increase.

Arrest of Terrorists

*347. DR. GUNAMANT RAMBHAU SARODE: will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists apprehended as on date; and

(b) the number of terrorists who have been prosecuted and sentenced during the last three years?

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Available information in respect of part (a) is as under:-

	1989	1990	1991 (upto Nov.)
In Punjab	2466	1759	1842
In J & K	299	2360	1963
In North East (excluding Assam)	129	83	135

Detailed information in respect of part (a) and (b) is being collected and will be laid on the Table of the House.

[Translation]

DR. GUNVANT RAMBHAU SARODE: Mr. Speaker, Sir, the Government has mounted a heavy pressure on the terrorists in Punjab. So they are moving to other neighbouring states mostly in Uttar Pradesh. Now I would like to know from the Government of India as to what help it will provide to the Uttar Pradesh Government to enable it to discourage the terrorists. My second question is whether the Government is proposing to react against the terrorists training centres located in Pakistan.

[English]

SHRI M.M. JACOB: Regarding the first part of the question, the Government of India is aware of the likely pressure on the terrorists moving in other States like Uttar Pradesh. In order to chalk out necessary modalities, a meeting of the Home Secretary and the Director-General of Police was held in the affected State or supposed to be affected State on 6th December and joint plan action was formulated and also sharing of the intelligence information with the States.

As far as second part of the question is

concerned, what will happen to the training camps across the border in Pakistan, that is a matter we are really concerned about and diplomatic level efforts are being pursued with the Government of Pakistan to see that terrorists are not harboured like that and the training centres are not nurtured in Pakistan which is against the interest of India.

[Translation]

DR. GUNVANT RAMBHAU SARODE: In response to my original question, will the hon. Minister like to state the number of the terrorists apprehended and prosecuted so far?

[English]

SHRI M.M. JACOB: I have given the figures in my original answer regarding Punjab and Jammu & Kashmir. I have already given the numbers in my answer part (a).

MR. SPEAKER: How many have been punished?

SHRI M.M. JACOB: The figure of convicts is very low. I have to collect the information from the various States about the figures of those exactly convicted. There is also a matter to be brought to your notice because the House must be aware of it. In most of the

States where these terrorist crimes are detected the cases are being pursued, information is for the coming. But people not coming forward to be whiteness and to give evidence. So, the courts are finding it difficult to pin down the terrorists. Also, there is a fear psychosis existing in those areas. The hands of the judiciary have to be strengthened by some other means. So, information is being collected from those States about the number of convictions in these areas.

[*Translation*]

SHRI MOHAN RAWLE: Mr. Speaker, Sir, through you I would like to know from the hon. Minister about the incidents of the bomb-explosion in Maharashtra, especially in Kalyan in Bombay city—

MR. SPEAKER: Rawle ji, not in this way. This question is not related to a particular area but it relates to the whole of India. He cannot give you a separate information of that kind. You should go through the answer of the question first and if any other question comes out of that then raise it further. You please read the question first.

SHRIMATI RITA VERMA: Mr. Speaker, Sir, in the beginning of this year on 3rd January, a sinuis Superintendent of Police of Bihar was killed in an encounter with the terrorists who later on moved to West Bengal where they had created a havoc for 3 days by killing the people and hijacking the buses etc. and when their ammunition was finished, three of them committed suicide. But uptill now their local contacts could not be detected. A.C.B.I. inquiry had been ordered in this regard. So, I would like to know from the hon. Home Minister about the progress made in the said enquiry? Further in the part 'b' of this question I would like to know from him as to what measures he is thinking to adopt to protect the coal areas of Bihar especially Dhanbad from being the den of the terrorists as these areas because of their rich minerals have always been attracting various types of criminals and terrorists.

[*English*]

MR. SPEAKER: This question does not come out of the question that is being answered. I would request the Minister to give the information, if he has. Otherwise he may send it in writing to the hon. Member.

[*Translation*]

SHRI MOHAN RAWLE: Mr. Speaker, Sir, the terrorists have evolved a new policy of kidnapping the V.I.Ps for the release of their colleagues from the custody of the Government which has always surrendered to their demands. I would like to ask the Government as to why it does not kill 10 or 100 militants, when they kidnap one person, instead of releasing the 10 terrorists?

[*English*]

SHRI M.M. JACOB: It is not the policy of the Government to release hard core militants who are in our custody in exchange of hostages. It must have happened in some isolated cases. It is not the policy.

SHRIS.B. SIDNAL: Terrorists have been already on the increase all these days and punishment has been very much disproportionate to the crime they committed, like killing, shooting, abducting, etc. The Home Department has already been in the process of working so many things. But nothing has come out. Has the Government any master plan to control all these things either by preventing infiltration or finding a new methodology to control them? It is not only a law and order problem, but it is also a social problem, just like, Bangalore has become a hide out for some of the ULFA activists who were caught day before yesterday there. Still there are some who have made it their hide out. What is the reaction of the Government to this?

SHRI M.M. JACOB: As I stated earlier, the Home Ministry has taken the initiative to convene a conference of Directors General of Police and Home Secretaries. Following that, to evolve a strategy, the Home Minister

has proposed to convene a meeting of the Chief Ministers to provide the necessary inputs and then formulate an action plan in this particular direction.

THE MINISTER OF HOME AFFAIRS(SHRI S.B. CHAVAN): Sir, the latter part of the hon. Member's question is that Bangalore is being used as a kind of hide-out by some of these people and they are really purchasing real estate in that area in *benami* transaction. We are trying our level best to find out as to how best Income-tax Department can possibly go after them because everybody knows that this is a *benami* transaction. But the real estate has been purchased by a particular person. So, if we can succeed in getting this kind of information, I am sure that this will also help us in reducing the terrorist activities in certain areas.

[Translation]

SHRI RAM SARAN YADAV: Mr. Speaker, Sir, it has been said just by the Government that the hard core terrorists are never released in exchange of hostages. Would they like to elaborate it further as to who are the hard-core terrorists?

[English]

SHRI M.M. JACOB: Sir, against whom heinous crimes are reported; police have found that they are really involved in heinous crimes. Therefore, it is in that context I have used the words 'hard core terrorist'.

WRITTEN ANSWERS TO QUESTIONS

[English]

Upliftment of Tribal Population

*348. **KUMARI VIMLA VERMA:** Will the Minister of WELFARE be pleased to state:

(a) the amount allocated by the Union Government for upliftment of the tribal population in the country during the Seventh Five Year Plan, State-wise;

(b) whether the amount allocated for this purpose had been spent by the State Governments properly; and

(c) the steps Government propose to take to speed up the development of the tribal population in the country during the current financial year?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The amount allocated under Special Central Assistance and under the Centrally Sponsored Schemes of the Ministry of Welfare, State-wise during the Seventh Five Year Plan is given in the Statement 'I' attached.

(b) The utilisation figures made available by the State Governments are contained in the Statement 'II', attached of the House.

(c) Under Special Central Assistance Rs. 250 crores is allocated for 1991-92 as against Rs. 224.70 crores in 1990-91.